

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-573(PB)/2017

IN THE MATTER OF:

Saurabh Khanna

.... Applicant/petitioner

Vs.

CHD Developers Ltd. & Ors.

.... Respondents

Order under Section 7

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Shri R. Varadharajan

Hon'ble Member (J)

For the Applicant/petitioner: Mr. Shaurya Sharma & Mr. Ankit Khurana, Advs.

For the Respondent:

ORDER

Notice to show cause to the respondents returnable on 18.12.2017 be issued as to why the petition be not admitted.

List for further consideration on 18.12.2017.

Sd/-
.....
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

Sd/- N
(R. VARADHARAJAN)
MEMBER(JUDICIAL)

07.12.2017
VINEET